

ITEM NO.110

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 1126/2013

NAND KISHOR AGARWAL (D) TH LRS

Appellant(s)

VERSUS

THE COLLECTOR & ORS.

Respondent(s)

Date : 16-05-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. P. N. Puri, AOR (not present)

For Respondent(s) Mr. Gaurav Dhingra, AOR (not present)

UPON hearing the counsel the Court made the following
O R D E R

There is no representation for the parties.

List the matter after Summer Vacation, 2024.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR